

(b) if so, the reasons for the same and the steps taken by Government against this?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No. Against 864 train accidents during the year 1971-72 there were 814 train accidents during 1972-73.

(b) Does not arise. However, to minimise the incidence of accidents, Safety Organisations set up on the Railways have been engaged in inculcating safety consciousness amongst the staff connected with the running of trains and in ensuring that the staff do not violate safety rules or indulge in shortcut methods. Thorough enquiries are held into all accidents, and appropriate remedial measures are taken to prevent recurrence of similar accidents. Technological improvements in the shape of improved signalling, interlocking, track circuiting etc., have also been made to the extent feasible. Since failure of persons other than railway staff is also responsible for causing a number of accidents, publicity campaigns are also conducted through the various media to educate the public.

Setting up of New Units under IDPL in Kerala during Fifth Plan

4643. SHRI M. M. JOSEPH:
SHRI C. H. MOHAMMED
KOYA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have considered a proposal to set up any unit under IDPL under the Fifth Plan in the State of Kerala; and

(b) if so, the main features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) No decision has yet been taken in regard to the setting of new units under IDPL during Fifth Plan.

(b) Does not arise.

Demands of Indian Railways class II Officers Federation

4644. SHRI M. M. JOSEPH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Indian Railways Class II Officers Federation demanded on 23rd July, 1973 equal pay for equal work and equality of status, opportunity and better promotional avenues for its members; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) The views of the Federation will be given due consideration while processing the recommendations of the Third Pay Commission.

Anti-Flood Measures in Delhi

4645. SHRI M. M. JOSEPH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether there are inadequate anti-flood measures taken in the Capital during this year; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) and (b). Protection from the Yamuna floods has been provided by embanking the river throughout the Union Territory of Delhi except for a small gap on the right bank from Bawana Escape to Haryana border. A proposal to close this gap is to be finalised after the receipt of advice from the Central Water and Power Research Station Poona. Adequate drainage arrangements have been